



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

7 वैशाख 1948 (श0)
(सं0 पटना 380) पटना, सोमवार, 27 अप्रील 2026

निर्वाचन विभाग

अधिसूचना
24 अप्रील 2026

सं0-एम-2-01/2026-13—निर्वाचन अर्जी सं0 18/2020 से संबंधित भारत निर्वाचन आयोग, नई दिल्ली की अधिसूचना संख्या-82/पूर्व0अनु0-1/बिहार.-वि.स./ई0पी0 (18/2020)/2025 दिनांक 02.01.2026 (हिन्दी एवं अंग्रेजी प्रति) के साथ माननीय उच्च न्यायालय, पटना, बिहार का पारित आदेश दिनांक 18 नवम्बर, 2025 की (अंग्रेजी प्रति) सर्वसाधारण की जानकारी के लिए प्रकाशित की जाती है।

बिहार-राज्यपाल के आदेश से,
माधव कुमार सिंह,
अपर सचिव।

भारत निर्वाचन आयोग

अधिसूचना

निर्वाचन सदन, अशोक रोड, नई दिल्ली – 110001/तारीख 02 जनवरी, 2026 12 पौष, 1947 (शक)

सं.- 82/पूर्व.अनु.-1/बिहार-वि.स./ई.पी.(18/2020)/2025- लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 106 के अनुसरण में, निर्वाचन आयोग एतद्वारा निर्वाचन अर्जी सं०-18/2020 में दिये गये पटना उच्च न्यायालय के तारीख 18 नवम्बर, 2025 के आदेश को प्रकाशित करता है।

IN THE HIGH COURT OF JUDICATURE AT PATNA
ELECTION PETITION No.18 of 2020

Rahbar Abdin S/o Sarwar Abdin Resident of Flat No.- 405, Pushpanjali Complex,
Opp. Police Check Post, P.O.- G.P.O., P.S.- S.K. Puri, Boring Road, District- Patna.

..... Petitioner/s

Versus

1. Maha Nand Singh S/o Vipat Singh (Returned Candidate from C.P.I. (M.L.)), Resident of Village- Kauri, P.O.- Dahiya, P.S.- Khiri Road, Paliganj, District- Patna, Pin-801110.
2. Sikandar Kumar S/o Chaturanand Prasad Resident of Village/Mohalla-Indira Nagar Road, Postal Park, Kankarbagh, Patna.
3. Vimlesh Kumar S/o Kanhai Prasad Gupta Resident of Village- Tavkala, P.O.- Sakari Khurd, P.S. and District- Arwal.
4. Anurag Kumar S/o Ram Subhag Prasad Resident of Ward No.-11, Phulwarisharif, P.O.- Anisabad, P.S.- Phulwarisharif, District- Patna.
5. Kumar Gaurav S/o Ravindra Singh Resident of Village- Hichhan Bigha, P.S.- Daudnagar, District- Aurangabad.
6. Mohan Kumar S/o Late Ayodhya Sharma Resident of Village- Motha, P.O.-Bhadesi, P.S. and District- Arwal.
7. Sanjay Kumar S/o Ram Pravesh Ram Resident of Village and P.O.-Belkhara, P.S.- Karpi, District- Arwal.
8. Shah Imran Ahmad S/o Shah Sultan Ahmad Resident of Mohalla- Sahi, P.O. and P.S. and District- Arwal.
9. Subhash Chandra Yadav S/o Parmeshwar Singh Resident of Village-Chiraiyatad, P.O.- Parwarpur, P.S. and District- Arwal.
10. Vikash Kumar S/o Rajeshwari Mishra Resident of Village- Dariyapur, P.O.-Belkhara, P.S.- Rampur Chauram, District- Arwal.
11. Vimla Kumari W/o Radhe Shyam Sharma Resident of Village- Pahleja, P.O.-Jaipur, P.S.- Mehadiya, District- Arwal.
12. Abhishek Ranjan S/o Sant Lal Singh Resident of Village- Bajitpur Mathiya, P.O.- Bajitpur, P.S.- Karpi, District- Arwal.
13. Ajay Kumar S/o Baleshwar Singh Resident of Village- Umairabad, P.O.-Baidrabad, P.S. and District- Arwal.
14. Anil Kumar Pandit S/o Ram Pravesh Pandit Resident of Village- Sonbarsa, Tola- Prasadi English, P.O. and P.S. and District- Arwal.
15. Anita Kumari W/o Jai Prakash Resident of Village and P.O.- Pariiyari Dih, P.O.- Pariyari, P.S.- Kinjar, District- Arwal.

16. Bhim Paswan S/o Shyamdeo Paswan Resident of Village and P.O.-Siyarampur, P.S.- Paliganj, District- Patna.
17. Chit Ranjan Kumar S/o Ravindra Singh Resident of Village-Neema, P.O.-Nadwa, P.S.- Dhanarua, District- Patna.
18. Deepak Kumar Sharma S/o Kaushal Kishore Sharma Resident of Village and P.O.- Banbi, P.S.- Sahar Telpa, Block- Karpi, District- Arwal.
19. Gorakh Rajwar S/o Dukhan Rajwar Resident of Village-Narayan Bigha, P.O.- Sakari Khurd, P.S. and District- Arwal.
20. Kameshwar Thakur S/o Lagandeep Thakur Resident of Village-Arwal Sipah, P.O. and P.S. and District- Arwal.
21. Krishna Kishore S/o Lakhan Singh Resident of Ward No.-45, Patna, P.O.-Lohiya Nagar, P.S.- Kumhrar, District- Patna.
22. Md. Sabbir Alam S/o Md. Moinuddin Resident of Village-Bahadurganj, P.O.- Chiksi, P.S.- Sigori, District- Patna.
23. Rakesh Ranjan Kumar S/o Ram Gahan Singh Resident of Village- Bardali Bigha, P.S.- Kaler, District- Arwal.
24. Shashi Bhushan Sinha S/o Ram Swaroop Singh Resident of Mohalla-Patel Nagar, Raja Bazar, P.S. and District- Jehanabad.
25. Subhash Sharma S/o Ram Naresh Singh Resident of Village and P.O.-Sahar Telpa, P.S.- Karpi, District- Arwal.

.....Respondent/s

Appearance :

For the Petitioner/s	:	Mr.Shri Prakas Srivastava
for the Respondent/s	:	Mr.Ritika Rani

CORAM: HONOURABLE MR. JUSTICE NAWNEET KUMAR PANDEY

ORAL ORDER

- 42 18-11-2025 Learned counsel for the petitioner submits that the election of Bihar Legislative Assembly, 2025 from 214, Arwal Assembly Constituency was held on 11.11.2025 and the result was declared on 14.11.2025, as such, this election petition has become infructuous.
2. In view of the above submissions, this election petition is accordingly dismissed as having become infructuous.
 3. Let the office return the original documents, if any, to the respective custodians.

(Nawneet Kumar Pandey, J)

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आदेश से,
अरविन्द आनन्द,
प्रधान सचिव,।

ELECTION COMMISSION OF INDIA**NOTIFICATION**

**Nirvachan Sadan, Ashoka Road, New Delhi-110001/Dated 02 January, 2026
12 Posh, 1947 (Saka)**

No. 82/ES-I/BR-LA/EP(18/2020)/2025: In pursuance of Section 106 of the Representation of the People Act, 1951 (43 of 1951), the Election Commission hereby publishes the Order dated 18th November, 2025 of the Patna High Court in Election Petition no. 18 of 2020.

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(Nawneet Kumar Pandey, J)

By Order,

ARVIND ANAND,
PRINCIPAL SECRETARY.

अधीक्षक, सचिवालय मुद्रणालय,

बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।

बिहार गजट (असाधारण) 380-571+50-डी0टी0पी0।

Website: <https://egazette.bihar.gov.in>